## HIGH COURT OF SIKKIM GANGTOK

No.: 188/COMP/HCS/656

Dated: 10.07.2025

## O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; Omega ITES Solutions, Flat No. 001, Ground Floor, 406 Dum Dum Road, Opp. The Indian College of Arts and Draftsmanship, Kolkata (L1) is hereby permitted to carry out the work with regard to Scanning & Digitization of Judicial Case Records of 4,00,000/- pages (approx.) at District Court, Soreng. The scope of work shall be as detailed in the **Quotation No. 188/HCS/COMP/645 dated 21.06.2025**.

By Order,

Sd/Benoy Sharma (SSJS)

CENTRAL PROJECT COORDINATOR (CPC)

e-Courts Project

## Copy to:

- 1. Registrar General, High Court of Sikkim
- 2. Notice Board(s).
- 3. File and
- 4. Guard file.

ADDITIONAL REGISTRAR (IT)